

[TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY, PART I,
SECTION I, DATED THE 18TH AUGUST, 2022]

LOK SABHA SECRETARIAT
(TABLE OFFICE)

PARLIAMENT HOUSE,
NEW DELHI-110001.

18 August, 2022
Sravana 27, 1944 (Saka)

NOTIFICATION

No. 37/1/(IX)/2022/T. The following order by the President dated the 17th August, 2022 is published for general information:-

“In exercise of the powers conferred upon me by sub-clause (a) of clause (2) of article 85 of the Constitution, I hereby prorogue the Lok Sabha.

August 17, 2022

Droupadi Murmu,
PRESIDENT”

UTPAL KUMAR SINGH
SECRETARY GENERAL

No. 37/1/(IX)/2022/T

18 August, 2022
Sravana 27, 1944 (Saka)

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P.C.T.
18.8.2022
(P. C. TRIPATHY)
JOINT SECRETARY